

Depositor: Protect Thyself !

Planning to deposit your money?



Remember:

- ▶ Unincorporated bodies, including proprietorship and partnership concerns are prohibited from accepting deposits from public.
- ▶ Speculative activities and assured returns do not go together.
- ▶ Do not get lured by online schemes seeking deposits and promising high returns or gifts.
- ▶ Do not get tempted by promises of high returns offered by entities running Multi Level Marketing and Pyramid Structured Schemes (Schemes that require you to become a member by making initial deposit and then to canvass more members to maximise your return). Such activities are banned under law.

Deposits placed with NBFCs are neither insured nor guaranteed by Reserve Bank of India / Government of India

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